

in the course of their duties, imparted training to officers sent to those hospitals for practical training in surgery. The Specialist in Plastic Surgery has, however, recently been posted out of Military Hospital, Poona, on temporary duty.

(d) They are available for consultation by civilians by private arrangement outside their normal working hours. Again, if civilians are admitted to the Military Hospital where these specialists are employed, their services are available to those civilians.

Central Advisory Board of Education

3664. { Shri D. C. Sharma:
Shri Ram Krishan:
Pandit D. N. Tiwary:
Shri Sarju Pandey:
Shri Siddiah:
Shri Harish Chandra Mathur:

Will the Minister of Education be pleased to lay a statement on the Table showing:

(a) whether a meeting of the Central Advisory Board of Education was held in Delhi in February, 1958;

(b) if so, the subjects discussed;

(c) the decisions taken; and

(d) the action taken or proposed to be taken thereon?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) and (c). The proceedings of the 25th session of the Central Advisory Board of Education, containing the Agenda discussed and the decisions taken on the recommendations made by the Board, will be supplied to the Library of the House when printed.

(d) The recommendations will be brought to the notice of authorities concerned for information and necessary action.

Buddha Parinirvana Jayanti Memorial

3665. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased

to state the progress since made in the direction of erecting a memorial in New Delhi in connection with the 2500th Buddha Parinirvana Jayanti?

The Minister of Scientific Research and Cultural Affairs (Shri Humayan Kabir): Plans and estimates have been prepared and action is being taken for laying out a park on the site which has been selected for construction of a Monument to commemorate the 2500th Buddha Jayanti held in 1956.

Foreigners

3666. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons convicted on account of entering India without valid passports since December, 1957 (month-wise); and

(b) the number of cases pertaining to the same period pending disposal?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.

Crimes in Delhi

3667. { Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of Home Affairs be pleased to state the number of crimes committed in Delhi during December, 1957 to April, 1958 (month-wise) under the heads:

(i) murder;

(ii) abduction;

(iii) kidnapping; and

(iv) criminal assault?

The Minister of State in the Ministry of Home Affairs (Shri Datar):